

the workmanship and finishing of the end-products to enhance their acceptability. The need to step up trade promotion measures for such products has also been suggested.

Modernisation of Bar Mill and Large Shop of Alloy Steel Plant, Durgapur

3476. SHRI NIREN GHOSH: Will the Minister of STEEL AND MINES be pleased to state;

(a) is there any proposal to modernise the Bar Mill and Forge Shop of Alloy Steel Plant, Durgapur;

(b) if so, when and the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) Does not arise.

(c) While introduction of technological and other improvement in different areas of a Steel Plant is a continuous process, for the present, and expansion and modernisation programme of the Alloy Steel Plant to be implemented in two stages has been taken in hand. In Stage-I, its capacity would be expanded from 1,00,000 tonnes of ingot steel per annum to 1,60,000 tonnes. In Stage-II the capacity would be further expanded to about 2,04,000 tonnes of steel ingots. The existing facilities are adequate to take care of the entire increased production and convert it into saleable products.

Memorandum from HSCL Employees Association

3477. SHRI SUSEELA GOPALAN : Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have received any memorandum from the HSCL Employees Association dated 9th April, 1981.

(b) if so, details of points raised in the said memorandum;

(c) steps taken by Government on the said memorandum, point-wise details thereof; and

(d) if no action has, been taken, the reasons thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) The details of the points raised in the memorandum are given in Statement.

(c) and (d). The memorandum has been examined in consultation with Hindustan Steel works Construction Limited and it has been considered that no action was called for at Government level as the action taken by the management of HSCL was necessary and appropriate and was in accordance with the provisions of law.

Statement

Points raised in the memorandum dated the 9th April, 1981 from HSCL Employees Association (CITU), Kudremukh Iron Ore Project, Chikmagalur (Karnataka)

(i) Notice of retrenchment was served on Shri K. Ramdas Achary, President of HSCL Employees Association (CITU), Kudremukh Iron Ore Project and 174 other employees on 27th March, 1981, but was not received by Shri Achary. Shri Achary was on leave from 23rd to 28th March, 1981, and he extended his leave by a telegram.

(ii) Shri Achary had joined on 4th June 1977 and his service had been extended upto 2nd June, 1981 by an order dated the 19th/23rd April, 1979 issued by the management of HSCL. The major site work at Kudremukh entrusted to HSCL was under completion and the entire work would take another three to four months to complete. The office/ministerial work which employees in the pay scale of Rs. 330—560 and below were doing would take another six months. The termination of services of Shri Achary is against the contract of employment.